

the Committee was held in Delhi in June, 1987, when both sides agreed to improve bilateral trade through participation in each others' trade fairs, exchange of delegation in identified sectors etc.

(c) Yes, Sir. The two sides have agreed to establish a Joint Business Council.

(d) An ASSOCHAM delegation will be visiting New Zealand in March, 1988 and a JBC Agreement would be signed with its counterpart International Business Council of New Zealand. The inaugural session of the JBC meeting would also be held.

#### Indian Banks in Foreign Countries

2579. SHRI K. S. RAO : Will the Minister of FINANCE be pleased to state :

(a) whether the Indian banks in foreign countries have been able to maintain their business and profitability during 1987;

(b) if so, the details in this regard, country-wise;

(c) the names of Indian banks in foreign countries which have been showing losses continuously; and

(d) the steps being taken to improve their position during the next financial year ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). Accounts for the year 1987 have yet to be finalised by all the Indian banks having foreign branches.

The banks prepare their Profit and Loss Accounts and Balance Sheets in the forms set out in the Third Schedule of the Banking Regulation Act, 1949. Only the profit/loss position of the bank, as a whole, during the year is required to be incorporated in the Profit and Loss Account and the Balance Sheet. The existing formats of Balance Sheet and the Profit and Loss Account do not provide for exhibition of the profit/loss position of the overseas branches.

Some of the foreign branches of Indian banks have been, however, in the last few

years, faced with certain problem accounts due to various factors. The performance of the foreign branches of Indian Banks is continually reviewed by the Reserve Bank of India. A number of steps have been taken to improve the working of these branches and for strengthening the operational and control systems within the banks. The Reserve Bank guidelines provide *inter-alia* for fixing up of limits of exposure for individual borrowers/borrower groups, fixing up of country-wise exposure limits, development of proper credit rating etc.

#### Opening of Bank Branches

2580. SHRI MATILAL HANSDA : Will the Minister of FINANCE be pleased to state :

(a) the number of bank branches opened during the year 1987 in the country; and

(b) State-wise and bank-wise details, thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). Reserve Bank of India (RBI) has reported that during the year 1987, 1212 branches of scheduled commercial banks were opened in the country. The bank-wise position of these branches is set out in the Statement and Statewise position is indicated below :

Name of State/ Union Territory	No. of branches opened
1	2
Andhra Pradesh	114
Assam	27
Bihar	29
Goa	2
Gujarat	22
Haryana	77
Himachal Pradesh	54
Karnataka	62
Kerala	34

1	2	2	2
Madhya Pradesh	103	Tamilnadu	61
Maharashtra	95	Tripura	2
Meghalaya	1	Uttar Pradesh	280
Orissa	44	West Bengal	88
Punjab	39	Andaman and Nicobar Islands	1
Rajasthan	75	Delhi	2
		<b>Total :</b>	<b>1212</b>

**Statement**

*Bank-wise details of branches opened by commercial banks in the country during the year 1987*

S. No.	Name of bank	No. of branches opened
1	2	3
1.	State Bank of India	67
2.	State Bank of Bikaner and Jaipur	4
3.	State Bank of Hyderabad	4
4.	State Bank of Indore	1
5.	State Bank of Mysore	1
6.	State Bank of Patiala	5
7.	State Bank of Saurashtra	2
8.	State Bank of Travancore	16
9.	Allahabad Bank	87
10.	Andhra Bank	39
11.	Bank of Baroda	38
12.	Bank of India	25
13.	Bank of Maharashtra	18
14.	Canara Bank	20
15.	Central Bank of India	68
16.	Corporation Bank	10

1	2	3
17.	Dena Bank	5
18.	Indian Bank	22
19.	Indian Overseas Bank	10
20.	New Bank of India	21
21.	Oriental Bank of Commerce	30
22.	Punjab and Sind Bank	6
23.	Punjab National Bank	127
24.	Syndicate Bank	3
25.	United Bank of India	17
26.	Union Bank of India	41
27.	UCO Bank	9
28.	Bank of Madura Ltd.	2
29.	National Bank Ltd.	3
30.	Vysya Bank Ltd.	7
31.	Bank of Rajasthan Ltd.	1
32.	Bareilly Corporation Bank Ltd.	2
33.	South Indian Bank Ltd.	8
34.	Federal Bank Ltd.	2
35.	United Western Bank Ltd.	1
36.	Ratnakar Bank Ltd.	2
37.	Bank of Karad	1
38.	Regional Rural Banks	487
<b>Total :</b>		<b>1212</b>

**Modernisation of NTC Mills**

2581. SHRI PURNA CHANDRA  
MALIK :  
SHRI R. P. DAS :

Will the Minister of TEXTILES be

pleased to state :

(a) whether any amount has so far been released for modernisation of the Textile Corporation Mills during 1987-88;

(b) if so, mill-wise details thereof; and